

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

OA NO. 1354 OF 2024

In the matter of:

Viyana Berwal

.....Applicant

**Versus**

Range Officer Faridabad &Ors.

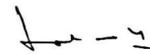
... Respondents

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Filed By:

Date: 25.04.2025



Lokesh Sinhal, Sr Addl. Advocate General, Haryana  
Counsel for Respondent No.1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1354 OF 2024

In the matter of:  
Viyana Berwal

...Applicant

Versus

Range Officer Faridabad & others

..... Respondents

REPLY AFFIDAVIT OF AFZAL KHAN,  
RANGE FOREST OFFICER FARIDABAD  
(RESPONDENT NO.1)



I, Sh. Afzal Khan, Range Forest Officer, Office of DFO,  
Faridabad, Haryana do hereby solemnly affirm and state as  
follows: -

1. That deponent is working as Range Forest Officer Faridabad and competent officer to file this affidavit before the Hon'ble tribunal.
2. That on dated 06.10.2023 respondent no. 2 had sought permission for tree felling in the premises of respondent no. 2 for the purpose of extension of building (copy of the letter enclosed herewith as **Annexure R1**) and after proper inspection of site necessary permission was allowed to the respondent no. 2 for the purpose of 52 trees felling including 08 Ficus trees for transplantation (copy of the permission letter dated 25-10-2023 enclosed herewith as **Annexure R2**). Out of these 08 Ficus trees, 03 were pipal and 05 were Gular.

3. That the respondent no. 2 to has allotted the work of tree felling and transplantation to a private contractor Sh. Kapil Dev S/o Sh. Kanhaya Lal R/o Sector - 9, Faridabad vide letter no. 2350 dated 29.3.2024 in which it is specifically mentioned by the respondent no. 2 to follow the guidelines as per permission letter by Forest department while felling the trees (copy of the letter no. 2350 dated 29.3.2024 enclosed herewith as **Annexure R3**),
4. That in compliance of order dated 10.10.2024 passed by this Hon'ble Tribunal comprising the representative of the member Secretary, CPCB and Ro. MoEF&CC, Chandigarh visited the site and submitted its report dated 31.01.2025 with recommendation to take necessary action for violation of condition no.12 of the cutting permission given to the Deputy Director of Animal Husbandry and Dairying, Faridabad.
5. That vide letter no. 2769-70 dated 27-2-2025 Deputy Conservator Officer Faridabad has given an opportunity of personal hearing to Deputy Director, Department of Animal Husbandry Dairying and Fisheries Faridabad, Haryana (copy of the letter no. 2769-70 dated 27-2-2025 enclosed herewith as **Annexure R4**).
6. That on dated 28-2-2025 Sub Divisional Officer representative of respondent no. 2 appeared before the Deputy Conservator Officer Faridabad and submitted his



*Klem*

reply dated 28-02-2025 alongwith the letter no. 2350 dated 29.3.2024 (**Annexure R5**).

7. That it relevant to mention here that as per information provided by the office of Deputy Director, Animal Husbandry & Dairying, Faridabad on 01.08.2025, 270 trees have been planted at 4 different land parcels of the said department. Plantation done at these four locations were verified on 03.03.2025 with official of Animal Husbandry & Dairying Department and 238 trees were found survived. It was advised to replace those 32 number of trees with new saplings.
8. That after consideration of all the facts, report of joint committee and reply submitted on behalf of Respondent No.2, a Forest Offence Report No 014/0449 dated 01.03.2025 against the contractor of the respondent no. 2 (copy of the FOR enclosed herewith as **Annexure R6**) has been issued.
9. That in the present matter nothing wrong and violation has been committed on the part of answering deponent.



In view of the submissions made herein above, it is humbly submitted that present OA may kindly be dismissed qua the answering respondent. Respondent No.2 may be directed to best possible efforts be made to

*W/An*

transplant Roots with stems of 8 Ficus trees with continued care for their survival.

Date: 25-4-2025  
Place: Faridabad

*Khay*  
Deponent

Range Forest Officer,  
Office of DFO, Faridabad,  
Haryana

VERIFICATION: -

Verified that the contents of this reply affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein and the information are derived from the official record.

Date: 25-4-2025  
Place: Faridabad

*Khay*  
Deponent

Range Forest Officer,  
Office of DFO, Faridabad,  
Haryana



Condition of the affidavit was approved  
On 25/4/2025  
by *Ajmal Khan*  
by *Suljay Chugh*  
Known  
Witness  
*Anil*  
Oath Commissioner, Faridabad

## Forest Department

Divisional Forest Officer (Faridabad)

Operator Update	No. 843 Dated 09-10-2023 A Copy is forwarded to RFO, FBD for information & Further necessary action.
Range Officer user Update	
Manage User	<i>[Signature]</i>
Tree-Felling Records	
Clarification Records	PA Faridabad to note & report.
In between Communication	(P) RFO, FBD.
CF-DFO Communication	
Report	
Request Detail	
Invest Haryana Communication	

Dashboard » Tree-Felling Records » View

SRN : LLQ-8VJ-VQQB

View Details

Date : 06-10-2023

## Personal Details

Applicant Name	Deputy Director AHD Faridabad (डिप्टी डाइरेक्टर आहड फरीदाबाद)			
Father's Name	-	Address	Deputy Director Animal Husbandry & Dairying Faridabad Near Railway Station Road Old Faridabad	
Mobile No.	9996109410	Email Address	-	

## Organization Details

Status	Pending	Category	Organization	Type	Tree Felling
User Type	SARAL				



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प्रभागीय वन अधिकारी द्वारा अनुमति पत्र  
Permission letter by  
Concerned Divisional Forest Officer



हरियाणा सरकार / Government of Haryana

हरियाणा भू-परिक्षण अधिनियम, 1900 (1900 का पंजाब का अधिनियम II) की धारा-4 के अधीन अधिसूचित भूमि में वृक्षों की कटाई और वृक्ष ट्रांजिट/ प्रत्यारोपण की अनुमति।

Permission for felling of trees in areas notified under general section-4 of Haryana Land and Preservation Act, 1900 (Punjab Act II of 1900) and tree transit/transplantation.

नाम Name	डिप्टी डायरेक्टर आइड फरीदाबाद Deputy Director Ahd Faridabad
संगठन का नाम Organisation Name	Deputy Director AHD Faridabad
वर्तमान पता Current Address	Deputy Director Animal Husbandry & Dairying Faridabad Near Railway Station Road Old Faridabad
भूमि स्थान Land Location	Faridabad , Faridabad (Haryana),
भूमि मापन Land Measurements	10(Kanal)
खसरा/ प्लॉट नम्बर Khasra/Plot Number	355
रेंज अफसर का नाम Range Officer Name	Ravinder Singh

Reference No. (SRN):-LLQ-8VJ-VQQB

जारी करने की तिथि / Date of Issuance: 25-10-2023

जारी करने का स्थान / Place of Issuance: Gurgaon

जारी करने वाला प्राधिकरण / Issuing Authority: Divisional Forest Officer (Raj Kumar)



This is a Digitally Signed Certificate and does not require physical signature. The authenticity of this certificate can be verified from the verification link mentioned below:

<https://164.100.137.243/eservices/mobileapi/verify/forest/LLQ8VJVQQB>





प्रभागीय वन अधिकारी द्वारा अनुमति पत्र  
Permission letter by  
Concerned Divisional Forest Officer  
हरियाणा सरकार / Government of Haryana



हरियाणा भू-परिक्षण अधिनियम, 1900 (1900 का पंजाब का अधिनियम II) की धारा-4 के अधीन अधिसूचित भूमि में वृक्षों की कटाई और वृक्ष ट्रांजिट/ प्रत्यारोपण की अनुमति।

Permission for felling of trees in areas notified under general section-4 of Haryana Land and Preservation Act, 1900 (Punjab Act II of 1900) and tree transit/transplantation.

Applicant Deputy Director Ahd Faridabad at village Faridabad district Faridabad made a proposal to fell trees on this land with Khasra/ Plot number 355.  
The report submitted by RFO, Ravinder Singh dated 19-10-2023.

CONDITIONS OF PERMIT

1. Only the numbered trees will be felled.
2. Trees to be felled will not be uprooted except in case of developmental works/ Individual plots.
3. No dragging of wood will be permitted.
4. Felling after sun set and before the sun rise will not be permitted.
5. No fire will be allowed.
6. No damage to unmarked trees will be caused during felling in the area and the owner will have to pay the compensation as determined by DFO for any such damage.
7. The owner of land shall be responsible for any illicit felling in the area and he will have to pay the compensation as determined by DFO for any such illicit felling.
8. No forest produce will be removed without a Rawana Challan from concerned Range Officer.
9. The permit is liable to be cancelled at any time if any violations of conditions of permit take place / facts given in the application for permit are found incorrect. The decision of DFO in this regard will be final.
10. The forest department does not hold any responsibility for distribution of sale proceeds among the owners of the land.
11. No separate permit for timber transit as per Indian Forest Act, 1927 is required within the territory of Haryana.
12. .permission Is Granted As Per Recommendation Of Rfo Subject To The Condition That The User Agency Will Plant Five Times The Number Of Felling Trees I.e. (52x5=260) 08 Ficus Trees To Be Transplanted And Submit The Land Plan For Plantation.



Date: 25-10-2023  
Place: Gurgaon

Raj Kumar  
(Divisional Forest Officer)

This is a Digitally Signed Certificate and does not require physical signature. The authenticity of this certificate can be verified from the verification link mentioned below:

<https://164.100.137.243/eservices/mobileapi/verify/forest/LLQ8VJVQQB>

क्रमांक 2350 दिनांक 29.03.2024  
प्रेषक

उपमण्डल अधिकारी  
पशुपालन एवं डेयरिंग  
वडखल।

प्रेषित

श्री कपिल देव पुत्र श्री कन्हैयालाल  
निवारी सैक्टर 9 फरीदाबाद  
गोवाईल नम्बर 9871167171

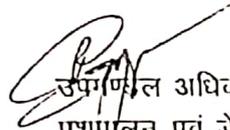
विषय पशुचिकित्सालय एनआईटी फरीदाबाद के प्रांगण में स्थित 52 वृक्षों की  
निलागी बारे।

यादी

जैसा कि वन विभाग द्वारा उपरोक्त 52 पेड़ों के संदर्भ में दिनांक 29.10.2023 को दी गई अनुमति उपरान्त उपनिदेशक महोदय द्वारा गठित कमेटी द्वारा दिनांक 11.01.2024 को नियमानुसार निलागी करवाई गई थी। इस निलागी के दौरान आप द्वारा उच्चतम बोली राशि 200000/- लगाई गई थी। इसलिए आपको यह लिखा जाता है, कि आप इन पेड़ों की कटाई वन विभाग द्वारा दी गई उपरोक्त अनुमति पत्र (संलग्न) के दिशा निर्देशों अनुसार करवाना सुनिश्चित करें

आपको यह भी निर्देश दिया जाता है, कि इस कार्य में किसी भी लापरवाही के लिए आप स्वयं जिम्मेवार होंगे।

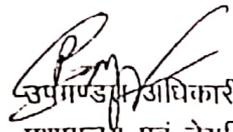
संलग्न- उपरोक्त वर्णित

  
उपमण्डल अधिकारी  
पशुपालन एवं डेयरिंग  
वडखल

पृ0क0 2351

दिनांक 29.03.2024

इसकी एक प्रति उपनिदेशक महोदय, पशुपालन एवं डेयरिंग फरीदाबाद को सूचनार्थ प्रेषित है।

  
उपमण्डल अधिकारी  
पशुपालन एवं डेयरिंग  
वडखल



Office of Deputy Conservator of Forest, Faridabad  
कार्यालय उप वन संरक्षक, फरीदाबाद  
e-mail [dfofbd2@gmail.com](mailto:dfofbd2@gmail.com)



सेवा में, कमांक दिनांक  
Deputy Director  
Department of Animal Husbandry Dairying and Fisheries  
Faridabad, Haryana.

विषय:— O.A No. 1354/2024 में माननीय एन0जी0टी0 के आदेश दिनांक 03.02.2025 की पालना में व्यक्तिगत सुनवाई हेतु उपस्थित होने बारे।

उपरोक्त विषय के संबंध में उक्त केस में माननीय NGT, Principal Bench New Delhi द्वारा दिनांक 03.02.2025 को आदेश दिये गये है कि Animal Husbandry Dairying and Fisheries Faridabad के परिसर में अवैध रूप से काटे गये पेड अर्थात नियमानुसार पेडों के ट्रांसप्लांट ना करने के कारण उल्लंघना बारे आवश्यक कार्यवाही करने के निर्देश दिये है। अतः आप दिनांक 28.02.2025 को 11:00 बजे फरीदाबाद वन मण्डल कार्यालय में पूर्ण दस्तावेज सहित व्यक्तिगत सुनवाई हेतु उपस्थित होवे ताकि माननीय एन0जी0टी0, दिल्ली के आदेशो की पालना करते हुये रिपोर्ट प्रस्तुत की जा सके।

संलग्न/उपरोक्त

हस्ता:

उप वन संरक्षक  
फरीदाबाद

पृ0 कमांक 2769-70

दिनांक 27/2/2025

एक प्रति निम्नलिखित को:—

1. वन राजिक अधिकारी, फरीदाबाद
  - 2- District Coordinator, Haryana Biodiversity Board, Office of DFO, Faridabad, Haryana
- को भेजकर निर्देश दिये जाते है कि उक्त निर्धारित तिथि/समय पर वन मण्डल कार्यालय, फरीदाबाद में पूर्ण रिपोर्ट/दस्तावेज सहित उपस्थित होवे।

*R. K. Sharma*  
उप वन संरक्षक  
फरीदाबाद

सेवा में

उपवन संरक्षण  
करीदाबाद

विषय DA.No 1354/2024 में मावलीक एन.जी.डी. के कार्ड (2) दिनांक  
03/2/25 की पालन में मावलीक सुनवाई हेतु उपस्थित करने  
के बारे में संदर्भ Ltr No 680 Date 27/2/25 DDCARD Parolled.  
मीमांसा,

में आज दिनांक 28/2/25 को आप के कार्यालय  
में बुझि लीकर आपके विभाग द्वारा पत्र पुलिस थाना 117  
करीदाबाद के प्राण के स्थल 52 वृक्षों की निलामी के बारे में  
जो पत्र क्रम 2350 दिनांक 29/3/24 को हमने श्री कपिल देव  
पुत्र श्री अनंत चालाल निवासी Sec 9 करीदाबाद की मोटे  
स्टेट प्रोडि आपसे दे दी है जिसके साथ 2 डेकल  
को लिखा गया है कि जो वन विभाग द्वारा लगे  
शर्तों का पूर्ण रूप से पालन करें तब तक ही भी  
प्रकार की लापवासी के लिए आप रकम  
जिम्मेदार होंगे.

  
28/2/25  
SDCARD & Badkhal  
9896002619

